

Information note to the Press (Press Release No. 109./2019)

For Immediate release

Telecom Regulatory Authority of India

Extension of time to receive comments on Consultation Paper on Issues related to Interconnection Regulation 2017

New Delhi, 23 October 2019 - The Telecom Regulatory Authority of India (TRAI) had issued the consultation paper on 'Issues related to Interconnection Regulation 2017' on 25 September 2019. The last date for receiving written comments from the stakeholders was fixed as 23 October 2019 and counter comments, if any, by 6 November 2019.

2. The stakeholders have sought extension of time for sending their comments on the consultation paper on 'Issues related to Interconnection Regulation 2017'. In view of this, it has been decided to extend the last date for submission of written comments upto 4 November 2019. Counter comments may also be submitted by 13 November 2019. No further requests for extension would be considered.

3. The comments and counter comments may be sent, preferably in electronic form, to Sh. Anil Kumar Bhardwaj, Advisor (B&CS), Telecom Regulatory Authority of India, on the e-mail:- advbcs-2@traigov.in or sapna.sharma@traigov.in. For any clarification/information, Sh. Anil Kumar Bhardwaj, Advisor (B&CS) may be contacted at Tel. No.: +91-11- 23237922, Fax: +91-11-23220442.


(S.K. Gupta)
Secretary, TRAI
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